

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS

**LOK SABHA**

**UNSTARRED QUESTION No. 1958**

**TO BE ANSWERED ON THE 14<sup>th</sup> March, 2017**

**Over Charging of Cardiac Stents**

1958. SHRI LALLU SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether patients are being charged heavily by using stents unnecessarily in heart diseases in the country;
- (b) if so, the reaction of the Government in this regard;
- (c) whether the Government has taken any step to conduct investigation in this regard; and
- (d) if so, the details thereof and whether the Government proposes to set up a new system to control the cheating of patients in medical system?

**ANSWER**

**MINISTER OF STATE FOR CHEMICALS & FERTILIZERS, ROAD  
TRANSPORT & HIGHWAYS AND SHIPPING (SHRI MANSUKH L.  
MANDAVIYA)**

(a) to (d): National Pharmaceutical Pricing Authority (NPPA) notified the ceiling price of Coronary Stents vide its notification dated 13<sup>th</sup> February 2017 at INR 7,260 for Bare Metal Stent and INR 29,600 for Drug Eluting Stents (DES) including metallic DES and Bioresorbable Vascular Scaffold (BVS)/ Biodegradable Stents. The average MRP before this notification was INR 45,100 for Bare Metal Stent (BMS) and INR 121,400 for Drug Eluting Stent (DES). Price regulation has brought down the prices of stents (BMS 74% and DES 85%). No evidence has come to the knowledge of the Government regarding unnecessary usage of Cardiac Stents in treatment of heart patients.